

CENTRAL INFORMATION COMMISSION

Room No. 308, B-Wing, August Kranti Bhawan, Bhikaji Cama Place, New Delhi-110066

File No.CIC/LS/A/2009/001279

Appellant : Ms Neera Mehra
Public Authority : Director General, Defence Estates
(through Shri Ram Kumar Negi, SO)
Date of Hearing : 4.2.2010
Date of Decision : 4.2.2010

FACTS :

The matter, in short, is that the appellant was required to be paid compensation on resumed Bungalow No. 36, Theater Road, Bareilly Cantt. She also had claimed interest on late payment of the compensation amount. It appears that the DGDE had informed her that the decision of MoD was awaited. As she was not provided the requisite information she has filed the present appeal.

2. Heard on 4.2.2010. Appellant not present. DGDE is represented by the officer named above. It is the submission of Shri Negi that MoD had decided to pay compensation to the appellant, less interest, in view of the direction of the Supreme Court. He also submits that this has been duly conveyed to the appellant vide their letter dated 25.5.2009

DECISION

3. It is, thus, seen that the requisite information has been provided to the appellant. The Commission can not go into the issue of whether interest on compensation amount is due to her or not. The matter is closed.

Sd/-
(M.L. Sharma)
Central Information Commissioner

Authenticated true copy. Additional copies of orders shall be supplied against application and payment of the charges, prescribed under the Act, to the CPIO of this Commission.

(K.L. Das)
Assistant Registrar

Address of parties :-

1. Shri Ram Kumar Negi
Section Officer,
Defence Estates,
Kendriya Sadan, 5th Floor,
Sector-9A, Chandigarh (UT)

2. Smt Neera Mehra
W/o Shri Suman Kumar Mehra,
Mehra Estates, 200,
Civil Lines, Bareilly (UP)-243001